

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4264

ANSWERED ON:18.12.2001

FAKE ARMS LICENCES

ADHIR RANJAN CHOWDHURY;NEDURUMALLI JANARDHANA REDDY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that a large number of persons in the country are having fake arms licenses;
- (b) if so, whether CBI has launched a nationwide investigation to ascertain the genuineness of documents furnished by arms licensees;
- (c) if so, the progress report of the CBI to ascertain the exact number of persons having fake arms licenses; and
- (d) the steps Government have taken to check flourishing of fake licenses?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)&(b): Yes, Sir. Few instances of fake arms licenses have come to the notice of the Government and CBI has unearthed an inter-state racket in which a large number of irregular/illegal arms licenses mostly having all-India jurisdiction were issued in Jammu during the period 1994-98. Investigations conducted so far have revealed that this racket is spread over 11 States viz. U.P., M.P., Delhi, J&K, Rajasthan, Haryana, Bihar, Punjab, Maharashtra, Gujrat, West Bengal.

(c): The CBI investigations are in progress.

(d): Government have issued instructions from time to time to State Governments/ UT Administrations suggesting measures against fake licences and to launch a drive in this regard.